

basic trained teachers from other States;

(b) if so, the terms and conditions the candidates to be recruited will have to satisfy; and

(c) whether it is also a fact that those who possess one year certificate are also eligible for recruitment to the posts in 1964-65?

The Minister of Education (Shri M. C. Chagla): (a) to (c). The requisite information is being collected from the Delhi Administration and will be placed on the Table of the Lok Sabha.

Government Drug Farms in J. & K.

172. Shri Sham Lal Saraf: Will the Minister of Education be pleased to state:

(a) the progress made in taking over Government drug farms factories in Jammu and Kashmir State by the Council of Scientific and Industrial Research;

(b) whether after their being taken over, the pattern of running them has undergone some basic changes; and

(c) if so, the details thereof?

The Minister of Education (Shri M. C. Chagla): (a) The Farms and Factories were taken over by the Council of Scientific and Industrial Research in January, 1964. The terms and conditions of service of the former employees of the Farms and Factories transferred to the Council are being finalised in consultation with the State Government.

(b) and (c). The Farms and Factories have been separated into two units. In regard to the Farms, various steps to improve their productivity have been initiated, viz. provision of adequate water supply for irrigation; prevention of water logging, as may be needed; construction of approach roads and supply of power for tube-wells etc.

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In regard to factories, the position is as follows:

- (1) Modern plants both for the Factory at Jammu, as well as the Factory at Srinagar are being designed.
- (2) The production of the Factory at Srinagar has been stepped up.
- (3) Steps are being taken for recruitment of more technical personnel.

Price Resistance in Delhi

173. Shri Hem Raj: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Price Resistance Movement in Delhi is gaining strength and it has checked the profiteering by traders; and

(b) if so, what incentive Government propose for strengthening such movements?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) The Price Resistance Movement is gaining strength and momentum.

(b) Permits for appropriate quantities of sugar, Maida, Suji and Atta have been issued to the organisers of the movement on demand. The Organisers are being persuaded to form cooperative societies so that financial assistance and other facilities may also be extended to them.

Price Resistance in Delhi

174. Shri Hem Raj: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the un-social elements amongst the dairy owners attacked the peaceful picketeers of the Price Resistance Movements on the 1st November, 1964 at Kirti Nagar with lathis, knives and iron bars and gave them serious blows;